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Title: Need to restore land acquired by TATA Steel for setting up mega steel project in Gopalpur in Ganjam district of Odisha to the displaced people.

SHRI BIBHU PRASAD TARAI (JAGATSINGHPUR): I would like to raise the issue that in 1997 Tata Steel acquired about 3800 acres of land in Gopalpur of Ganjam district in Odisha to set up a mega steel project. Due to this proposed steel project by TATA around one thousand and five hundred families of three villages of that region were displaced. However, even after a lapse of almost fifteen years, the acquired land has remained unutilized. As per the memorandum of understanding, the displaced people of that region were assured at that time appointment in the proposed steel plant in skilled as well as unskilled category of jobs. As the mega steel project of TATA has not yet been established, the people affected by displacement are now demanding that the land acquired for the purpose be returned to them. Now, it is also learnt that the TATA Steel has decided to set up a multi-purpose Special Economic Zone (SEZ) at the place instead of the proposed steel project. The Centre has also given clearance for setting up of multi-purpose Special Economic Zone (SEZ), though no progress in this regard has taken place.

In view of the above, I would like to draw attention of concerned Ministry to the fact that since the acquired land could not be appropriately utilized over a period of almost fifteen years, then it be returned to the original landholders.

...(Interruptions)

MADAM CHAIRMAN : The House stands adjourned to meet on Monday, 29th April, 2013 at 11 a.m.

12.10 hrs

The Lok Sabha then adjourned till Eleven of the Clock

on Monday, April 29, 2013 / Vaisakha 9, 1935 (Saka).
